

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 259, 261 OF 2017 IN
DFR NO. 699 OF 2017**

Dated: 24th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Ambuja Cement Limited

...Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-1 to R-3
Mr. R.K.Mehta
Ms. Himanshi Andely
Mr. Elangbam Premjit Singh for R-4

ORDER

IA NOS.259 & 261 of 2017

(Appls. for leave to appeal & condonation of delay)

Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent Nos. 1 to 3 and Mr. R.K. Mehta takes notice on behalf of Respondent No.4. Notice be issued to the other Respondents returnable on 24.05.2017. Dasti, in addition, is permitted.

List the matter on **24.05.2017.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson